

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/01/59/213/241/HDB/2017
NAME OF THE COMPANY	RMS Research Labs Private Limited
NAME OF THE PETITIONER(S)	G. Madhusudhan Reddy
NAME OF THE RESPONDENT(S)	RMS Research Labs Private Limited & (04) Others
UNDER SECTION	59&241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Advocate	Suryanarayana@rediffmail.com 984986639	Y. Surya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Advocate	raja@advocatephoo.com 9948221662	P. Raja

on behalf of M. Satyanarayana
Advocate.

Respondent No 5

8121441288

S. Kiran

Kiran
(Advocate)

Heard, Shri. Y. Suryanarayana, Senior Counsel for the Petitioner and Shri. P. Raja Sripathi Rao, learned counsel for the Respondent No.1 and 2 and Shri. D. Kiran on behalf of Shri. M. Satyanarayana learned counsel for the Respondent No.5.

At the request of both the parties post the Case on 07.11.2017.


Member (Technical)


Member (Judicial)